

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

31(ND)/2016

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2018.**

**NAME OF THE COMPANY: Anil Goyal & Ors. V/s. M/s. Kalyan Polypacks
Ltd. & Ors.**

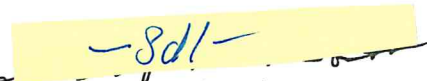
SECTION OF THE COMPANIES ACT: 397/398

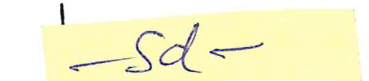
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner:	Mr. K. Datta, Mr. Shantanu Parashar, Ms. Angna Dewan & Ms. Sonam Sharma, Advocates
Present for the Respondent:	Mr. Manish Aggarwal, Ms. Runol Rastogi & Mr. Mohit Goyal, Advocates

ORDER

No time left. Renotify this case on 29th of October, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)

(Sameer)